

OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE
REASI

NO:-.714 /PDSJR

DATED:-24.03.2020

O R D E R

In compliance to the directions of the Hon'ble High Court Vide Circular No 14/GS dated 24.03.2020, the judicial officers of District Reasi are hereby directed to strictly adhere to the instructions contained in the above mentioned circular. Arrangements as per below mentioned schedule are hereby made for taking up Bail/remand and other extremely urgent Civil/Criminal matters.

S.No	Name of the Court	Period of Duty
1	Pr. District and Sessions Judge Reasi	24 th to 31 st of March 2020
2	Sub-Judge/ CJM Reasi	24 th to 31 st of March 2020
3	Sub-Judge JMIC Katra	24 th to 27 th of March 2020
4	Munsiff JMIC Katra	28 th to 31 st of March 2021
5	Munsiff JMIC Mahore	24 th to 31 st of March 2020

All the Judicial Officers are further directed to ensure presence of minimal strength of staff on rotation basis in each court till 31st of March 2020 by formulating the roaster to decongest / lessen gathering in court. The judicial

officers/presiding officers of the courts shall strictly adhere the guidelines mentioned in above referred High court circular regarding pending cases ,be it next date of the cases or hearing of any urgent case and shall remain available when called upon. The earlier order issued on the subject shall be treated as withdrawn.

Kamlesh Pandit
Pr. District and Sessions Judge
Reasi

Copy to:-

- 1.Worthy Registrar General J &K High Court at Jammu.
2. Secretary to Hon'ble Administrative Judge ,District Reasi.
3. SSP district Reasi.

Pr.District and Sessions
Judge, Reasi.